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Title: Introduction of the Press and Registration of Books and Publications Bill, 2011.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):
Sir, on behalf of Shrimati Ambika Soni, I beg to move for leave to introduce a Bill to amend and consolidate the laws relating to press and registration of books and publications.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend and consolidate the laws relating to press and registration of books and publications."

The motion was adopted.

SHRI PAWAN KUMAR BANSAL: I introduce the Bill.

...(Interruptions)

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